

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :16-03-2026

**Date : 16.03.2026**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
18537/2026	16.03.2026	WP (C) - 31210/2023	RAMA KRISHNA BISOI	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH-1	(S No 49
18539/2026	16.03.2026	CMAPL-23/2026	B DAS	GENERAL		Order Dtd. 2026-04-13		(S No 49
18541/2026	16.03.2026	RSA-42/2026	B K DAS	GENERAL		Order Dtd. 2026-08-27		(S No 49
18543/2026	16.03.2026	RSA-31/2025	S K NANADA	GENERAL		Order Dtd. 2026-08-20	SECOND APPEAL	(S No
18168/2026	16.03.2026	BLAPL-13682/2025	RK BARIK	C.O.		Order Dtd. 2026-03-12		(S No
18169/2026	16.03.2026	BLAPL-888/2026	PK MOHANTY	C.O.		Order Dtd. 2026-03-12		(S No
18172/2026	16.03.2026	BLAPL-857/2026	MM NAYAK	C.O.		Order Dtd. 2026-03-12	BAIL-2	(S No 10
18174/2026	16.03.2026	BLAPL-856/2026	S PANDA	C.O.		Order Dtd. 2026-03-12		(S No 10
18175/2026	16.03.2026	WP (C) - 7305/2026	A. PATTANAİK	C.O.		Order Dtd. 2026-03-10	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18176/2026	16.03.2026	BLAPL-772/2026	K DAS	C.O.		Order Dtd. 2026-03-12		(S No 11
18178/2026	16.03.2026	WP (C) - 7562/2026	S. K. LENKA	C.O.		Order Dtd. 2026-03-12		(S No 11
18179/2026	16.03.2026	BLAPL-999/2026	MR ROUTRAY	C.O.		Order Dtd. 2026-03-12		(S No 11
18180/2026	16.03.2026	BLAPL-966/2026	PRAKASH CHANDRA DASH	C.O.		Order Dtd. 2026-03-13		(S No 11
18182/2026	16.03.2026	BLAPL-921/2026	P PARIDA	C.O.		Order Dtd. 2026-03-13		(S No 11

18183/2026	16.03.2026	BLAPL-923/2026	UK PANDA	C.O.		Order Dtd. 2026-03-13		(S No 11
18184/2026	16.03.2026	BLAPL-817/2026	BISWAJIT MOHAPATRA	C.O.		Order Dtd. 2026-03-12		(S No 11
18186/2026	16.03.2026	ABLAPL-8031/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-11		(S No 11
18188/2026	16.03.2026	ABLAPL-12513/2025	UC DORA	C.O.	COURT NO. 17	Order Dtd. 2026-03-12	BAIL-2	(S No 10
18190/2026	16.03.2026	ABLAPL-9133/2025	B SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-03-12	BAIL-1	(S No
18191/2026	16.03.2026	ABLAPL-7723/2025	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-03-12	BAIL-1	(S No 14
18193/2026	16.03.2026	ABLAPL-50/2026	S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-03-12	BAIL-2	(S No 11
18195/2026	16.03.2026	ABLAPL-1417/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2026-03-12		(S No 11
18196/2026	16.03.2026	ABLAPL-1423/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12		(S No 11
18197/2026	16.03.2026	ABLAPL-1419/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12		(S No 11
18198/2026	16.03.2026	ABLAPL-1411/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(S No 11
18210/2026	16.03.2026	ABLAPL-13223/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2026-03-12	BAIL-1	(S No 14
18211/2026	16.03.2026	BLAPL-879/2026	C. R. KAR	C.O.	COURT NO. 17	Order Dtd. 2026-03-12	BAIL-1	(S No
18212/2026	16.03.2026	BLAPL-846/2026	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2026-03-12 Judgement Dtd. 2026-03-12,		(S No
18214/2026	16.03.2026	WP (C) - 5904/2026	B. K. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2026-03-12	WRIT BRANCH-1	(S No 31
18215/2026	16.03.2026	BLAPL-1632/2026	SATYABRATA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-03-13		(S No 31
18216/2026	16.03.2026	WP (C) - 7960/2026	M. DAS	C.O.	COURT NO. 17	Order Dtd. 2026-03-13	WRIT BRANCH-2	(S No
18218/2026	16.03.2026	WP (C) - 27177/2017	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-04-17	WRIT BRANCH-2	(S No
18219/2026	16.03.2026	BLAPL-1506/2026	SATYABRATA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-13	BAIL-1	(S No
18221/2026	16.03.2026	CONTC-	M R BARIK	C.O.	COURT NO.	Order Dtd. 2026-03-		(S

		4561/2024			1	11		No
18222/2026	16.03.2026	CONTC-4561/2024	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-11		(S No
18223/2026	16.03.2026	SA-195/2000	R K MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2026-04-15	SECOND APPEAL	(S No
18224/2026	16.03.2026	ABLAPL-17/2026	BIRAJA PRASAD NANDA	C.O.	COURT NO. 17	Order Dtd. 2026-03-12	BAIL-2	(S No 12
18225/2026	16.03.2026	CMP-432/2026	D.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 12
18226/2026	16.03.2026	CMP-409/2026	L.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 12
18227/2026	16.03.2026	CMP-419/2026	S.S.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 12
18228/2026	16.03.2026	CMP-419/2025	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-11		(S No 12
18229/2026	16.03.2026	CRLREV-1061/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-11		(S No 12
18230/2026	16.03.2026	CRLMP-201/2026	A.SARMADI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27		(S No 12
18231/2026	16.03.2026	WA-1829/2025	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-09		(S No 12
18232/2026	16.03.2026	CRLA-367/2025	S.DAS	C.O.	COURT NO. 8	Order Dtd. 2026-05-11		(S No 12
18233/2026	16.03.2026	CRLMP-87/2026	P.K.ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2026-03-06		(S No 12
18234/2026	16.03.2026	CMP-2090/2025	S.MISRA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31		(S No 12
18235/2026	16.03.2026	FAO-321/2025	D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-10	MISC. APPEAL SEC.	(S No
18236/2026	16.03.2026	CMP-313/2026	B.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-12		(S No
18238/2026	16.03.2026	CRLREV-625/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-03-12		(S No
18239/2026	16.03.2026	CMP-419/2025	D.K.SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-03-11		(S No
18241/2026	16.03.2026	FAO-149/2025	A.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-12		(S No
18242/2026	16.03.2026	FAO-196/2025	A.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-12		(S No
18243/2026	16.03.2026	CRLMC-5351/2025	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	CRIMINAL MISC	(S No

18245/2026	16.03.2026	CRLA-711/2025	A.KUMAR	C.O.	COURT NO. 23	Order Dtd. 9999-12-31		(S No
18246/2026	16.03.2026	FAO-17/2026	D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-12	MISC. APPEAL SEC.	(S No
18248/2026	16.03.2026	FAO-100/2026	D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-12	MISC. APPEAL SEC.	(S No
18249/2026	16.03.2026	CRLMP-252/2026	K.DAS	C.O.	COURT NO. 8	Order Dtd. 2026-03-24		(S No
18251/2026	16.03.2026	WA-2428/2024	P.K.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-03-12		(S No
18253/2026	16.03.2026	CRLMP-263/2026	L.K.PADHI	C.O.	COURT NO. 8	Order Dtd. 2026-03-11		(S No
18254/2026	16.03.2026	CRLA-24/2026	B.K.DAS	C.O.	COURT NO. 8	Order Dtd. 2026-03-10		(S No
18255/2026	16.03.2026	CRLMC-748/2026	L.K.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-03-13		(S No
18257/2026	16.03.2026	CRLMC-760/2026	P.MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-31		(S No
18258/2026	16.03.2026	CRLMC-743/2026	S.R.SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18259/2026	16.03.2026	CRLMC-761/2026	C.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18261/2026	16.03.2026	CRLMC-759/2026	C.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18262/2026	16.03.2026	CRLMC-776/2026	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18263/2026	16.03.2026	CRLMC-723/2026	B.K.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-13	CRIMINAL MISC	(S No
18264/2026	16.03.2026	MACA-29/2026	P.C.PATTANAİK	C.O.	COURT NO. 3	Order Dtd. 2026-04-02		(S No
18266/2026	16.03.2026	WA-2026/2025	R.K.BISOI	C.O.	COURT NO. 3	Order Dtd. 2026-02-27	WRIT APPEAL	(S No
18267/2026	16.03.2026	WA-2023/2025	R.K.BISOI	C.O.	COURT NO. 25	Order Dtd. 2026-02-27	WRIT APPEAL	(S No
18268/2026	16.03.2026	CRLREV-190/2026	S.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03-12		(S No
18270/2026	16.03.2026	BLAPL-2364/2025	BK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-03-13		(S No
18272/2026	16.03.2026	BLAPL-2367/2025	BK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-03-13		(S No
18273/2026	16.03.2026	BLAPL-1907/2025	BK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-03-13		(S No
18274/2026	16.03.2026	BLAPL-899/2026	TK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-03-12		(S No
18276/2026	16.03.2026	BLAPL-954/2026	BB MALLICK	C.O.	COURT NO. 3	Order Dtd. 2026-03-13	BAIL-2	(S No
18277/2026	16.03.2026	BLAPL-950/2026	BB MALLICK	C.O.	COURT NO. 3	Order Dtd. 2026-03-13	BAIL-2	(S No 18

18278/2026	16.03.2026	BLAPL-958/2026	PK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-03-13		(S No 18
18279/2026	16.03.2026	BLAPL-945/2026	RK BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-03-13	BAIL-2	(S No
18281/2026	16.03.2026	BLAPL-971/2026	RK BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-03-13		(S No
18282/2026	16.03.2026	BLAPL-939/2026	DK BEHERA	C.O.	COURT NO. 3	Order Dtd. 2026-03-13		(S No
18289/2026	16.03.2026	WP (C) - 37/2015	C R NAYAK	C.O.	COURT NO. 3	Order Dtd. 2015-01-19		(S No
18291/2026	16.03.2026	WP (C) - 17998/2023	M R SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-03-10	WRIT BRANCH-3	(S No 12
18292/2026	16.03.2026	CRLMC-3682/2024	S.BISWAL	C.O.	COURT NO. 3	Order Dtd. 2026-03-13		(S No 12
18293/2026	16.03.2026	RVWPET-72/2025	D NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-07-20	CIVIL REVISION	(S No
18295/2026	16.03.2026	CRLMC-3829/2025	S.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2026-03-13		(S No
18296/2026	16.03.2026	ABLAPL-1748/2026	M.R.ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2026-03-10	BAIL-1	(S No
18297/2026	16.03.2026	CRLMC-3829/2025	S.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2026-03-13		(S No
18298/2026	16.03.2026	ABLAPL-2018/2026	M.R.ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2026-03-10		(S No
18299/2026	16.03.2026	WP (C) - 7281/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04-09		(S No
18300/2026	16.03.2026	CONTC-900/2026	U P BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04-16		(S No
18301/2026	16.03.2026	WP (C) - 4540/2026	N K SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-13		(S No
18302/2026	16.03.2026	WP (C) - 6299/2026	B BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-13	WRIT BRANCH-3	(S No 28
18303/2026	16.03.2026	WP (C) - 7207/2026	P K JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-13	WRIT BRANCH-3	(S No 12
18304/2026	16.03.2026	WP (C) - 7042/2026	K K NATH	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18305/2026	16.03.2026	CONTC-5420/2025	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-13		(S No 11
18306/2026	16.03.2026	WP (C) - 7903/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-13		(S No 11
18307/2026	16.03.2026	CONTC-	J SAHOO	C.O.	COURT NO.	Order Dtd. 2026-03-		(S

		6104/2025			1	13		No 11
18308/2026	16.03.2026	CONTC-5475/2025	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-13		(S No 11
18310/2026	16.03.2026	CONTC-5748/2025	K C NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-13		(S No 11
18311/2026	16.03.2026	CONTC-6071/2025	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-03-13		(S No 11
18312/2026	16.03.2026	WP (C) - 36355/2022	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-10	WRIT BRANCH-3	(S No 12
18313/2026	16.03.2026	CRLMC-3948/2022	N ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-03-30	CRIMINAL MISC	(S No
18314/2026	16.03.2026	WP (C) - 7138/2026	D K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-03-13	WRIT BRANCH-3	(S No 11
18315/2026	16.03.2026	WP (C) - 7585/2026	R. K. MOHABHOI	C.O.	COURT NO. 12	Order Dtd. 2026-03-12	WRIT BRANCH-3	(S No 12
18316/2026	16.03.2026	WP (C) - 7144/2026	D K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-03-13	WRIT BRANCH-3	(S No 11
18317/2026	16.03.2026	WP (C) - 7594/2026	S. C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 12
18318/2026	16.03.2026	WP (C) - 7140/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-1	(S No
18320/2026	16.03.2026	WP (C) - 7654/2026	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-12	WRIT BRANCH-2	(S No
18321/2026	16.03.2026	WP (C) - 7146/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-3	(S No 11
18322/2026	16.03.2026	WP (C) - 7710/2026	C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-12	WRIT BRANCH-5	(S No 21
18323/2026	16.03.2026	WP (C) - 7602/2026	R. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-2	(S No
18324/2026	16.03.2026	WP (C) - 7149/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-1	(S No
18325/2026	16.03.2026	WP (C) - 6838/2026	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13		(S No
18327/2026	16.03.2026	WP (C) - 7155/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13		(S No
18328/2026	16.03.2026	WP (C) - 7689/2026	N. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 44
18330/2026	16.03.2026	WP (C) - 7722/2026	S. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2026-03-13	WRIT BRANCH-8	(S No 29
18331/2026	16.03.2026	WP (C) -	S. MOHAPATRA	C.O.	COURT NO.	Order Dtd. 2026-03-		(S

		7776/2026			25	13		No 29
18332/2026	16.03.2026	WP (C) - 7202/2026	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03- 13		(S No 29
18333/2026	16.03.2026	WP (C) - 7831/2026	S. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2026-03- 13	WRIT BRANCH-2	(S No
18335/2026	16.03.2026	WP (C) - 7891/2026	S. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2026-03- 13		(S No
18336/2026	16.03.2026	CRLMC- 732/2026	J. R. PUROHIT	C.O.	COURT NO. 25	Order Dtd. 2026-03- 13		(S No
18338/2026	16.03.2026	WP (C) - 7894/2026	S. MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2026-03- 13	WRIT BRANCH-5	(S No 32
18340/2026	16.03.2026	WP (C) - 7892/2026	J. N. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03- 13	WRIT BRANCH-2	(S No
18341/2026	16.03.2026	WP (C) - 7865/2026	K. S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-04- 08	WRIT BRANCH-2	(S No
18343/2026	16.03.2026	WP (C) - 32606/2025	T. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-03- 11	WRIT BRANCH-6	(S No 24
18344/2026	16.03.2026	WP (C) - 7526/2026	SUVENDU BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-03- 13	WRIT BRANCH-1	(S No
18345/2026	16.03.2026	WP (C) - 7052/2026	L.D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18346/2026	16.03.2026	WP (C) - 2410/2026	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 12	WRIT BRANCH-8	(S No 39
18347/2026	16.03.2026	WP (C) - 7391/2026	K. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 11	WRIT BRANCH-5	(S No 32
18349/2026	16.03.2026	WP (C) - 672/2026	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 11	WRIT BRANCH-2	(S No 34
18350/2026	16.03.2026	WP (C) - 7454/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 13		(S No 34
18352/2026	16.03.2026	WP (C) - 2424/2026	M. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 11	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
18353/2026	16.03.2026	CONTC- 5451/2025	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 13		(S No 12
18354/2026	16.03.2026	WP (C) - 4566/2026	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 11	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18355/2026	16.03.2026	WP (C) - 7050/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 10	WRIT BRANCH-3	(S No 11

18357/2026	16.03.2026	CONTC-5451/2025	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13		(S No 11
18358/2026	16.03.2026	WP (C) - 7304/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-10	WRIT BRANCH-1	(S No
18359/2026	16.03.2026	WP (C) - 7415/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-10	WRIT BRANCH-1	(S No
18360/2026	16.03.2026	WP (C) - 7435/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-10	WRIT BRANCH-4	(S No 17
18361/2026	16.03.2026	CRLA-393/2019	S K SAMAL	C.O.	COURT NO. 24	Order Dtd. 2026-04-24	CRIMINAL APPEAL	(S No
18363/2026	16.03.2026	WP (C) - 7442/2026	P. K. JENA	C.O.	COURT NO. 24	Order Dtd. 2026-03-10		(S No
18364/2026	16.03.2026	WP (C) - 4562/2026	P. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-03-11	WRIT BRANCH-6	(S No 24
18366/2026	16.03.2026	WP (C) - 4563/2026	P. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2026-03-11	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
18367/2026	16.03.2026	WP (C) - 3132/2026	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No 45
18368/2026	16.03.2026	WP (C) - 7031/2026	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-11		(S No 45
18369/2026	16.03.2026	WP (C) - 3301/2026	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 40
18371/2026	16.03.2026	WP (C) - 7027/2026	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-11	WRIT BRANCH-3	(S No 11
18372/2026	16.03.2026	WP (C) - 6991/2026	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-11		(S No 11
18373/2026	16.03.2026	WP (C) - 6191/2026	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 28
18375/2026	16.03.2026	WP (C) - 6993/2026	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-11	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18376/2026	16.03.2026	WP (C) - 6965/2026	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-11		(S No 11
18378/2026	16.03.2026	WP (C) - 7004/2026	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-11	WRIT BRANCH-7	(S No 10
18379/2026	16.03.2026	WP (C) - 439/2026	N. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-03-11		(S No 10
18381/2026	16.03.2026	WP (C) -	K. K. NATH	C.O.	COURT NO.	Order Dtd. 2026-03-	WRIT	(S

		25503/2025			1	10	BRANCH-1	No 30
18382/2026	16.03.2026	WP (C) - 21845/2025	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2026-03- 10	WRIT BRANCH-5	(S No 22
18384/2026	16.03.2026	WP (C) - 25889/2025	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2026-03- 10		(S No 22
18385/2026	16.03.2026	WP (C) - 22638/2025	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2026-03- 10	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18387/2026	16.03.2026	WP (C) - 23191/2025	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2026-03- 10	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
18388/2026	16.03.2026	WP (C) - 23259/2025	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2026-03- 10	WRIT BRANCH-7	(S No 48
18389/2026	16.03.2026	WP (C) - 7464/2026	H.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-04- 30	WRIT BRANCH-5	(S No 32
18390/2026	16.03.2026	WP (C) - 7758/2026	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-03- 13		(S No 32
18391/2026	16.03.2026	WP (C) - 6845/2026	M. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-03- 10	WRIT BRANCH-5	(S No 22
18392/2026	16.03.2026	WP (C) - 6097/2026	G. C. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-03- 10		(S No 22
18393/2026	16.03.2026	WP (C) - 5401/2026	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-03- 10	WRIT BRANCH-4	(S No 38
18394/2026	16.03.2026	WP (C) - 6300/2026	B. K. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-03- 10	WRIT BRANCH-5	(S No 22
18395/2026	16.03.2026	WP (C) - 6939/2026	K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-03- 10	WRIT BRANCH-3	(S No 11
18396/2026	16.03.2026	WP (C) - 6691/2026	S. R. SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-04- 22		(S No 11
18397/2026	16.03.2026	WP (C) - 7000/2026	K. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-03- 11	WRIT BRANCH-2	(S No
18399/2026	16.03.2026	WP (C) - 30743/2024	N. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-03- 11	WRIT BRANCH-3	(S No 28
18401/2026	16.03.2026	WP (C) - 30909/2025	S. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2026-03- 11	WRIT BRANCH-2	(S No
18407/2026	16.03.2026	RPFAM- 235/2023	A K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02- 24	FIRST APPEAL	(S No
18409/2026	16.03.2026	RPFAM-	P K MISHRA	C.O.	COURT NO.	Order Dtd. 2026-02-	FIRST	(S

		235/2023			12	24	APPEAL	No
18410/2026	16.03.2026	TRPCRL-19/2026	H K MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No
18414/2026	16.03.2026	TRP (C) - 48/2026	M MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-04-13		(S No
18415/2026	16.03.2026	TRP (C) - 57/2026	M MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-04-13		(S No
18416/2026	16.03.2026	TRP (C) - 64/2026	M R SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-04-20		(S No
18417/2026	16.03.2026	TRP (C) - 63/2026	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2026-04-13		(S No
18418/2026	16.03.2026	TRP (C) - 67/2026	B BARIK	C.O.	COURT NO. 9	Order Dtd. 2026-04-13		(S No
18424/2026	16.03.2026	CONTC-1129/2026	A.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2026-04-10		(S No
18426/2026	16.03.2026	CRLMC-727/2026	M.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03-13		(S No
18427/2026	16.03.2026	CRLA-927/2025	J.SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(S No
18428/2026	16.03.2026	TRP (C) - 415/2023	G B PARIDA	C.O.	COURT NO. 5	Order Dtd. 2026-03-12	M.J.C.	(S No
18429/2026	16.03.2026	TRP (C) - 415/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2026-03-12	M.J.C.	(S No
18430/2026	16.03.2026	WP (C) - 6749/2026	ANIL	C.O.	COURT NO. 5	Order Dtd. 2026-03-12	WRIT BRANCH-8	(S No 29
18431/2026	16.03.2026	WP (C) - 6018/2026	P. K. ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2026-03-12	WRIT BRANCH-2	(S No
18432/2026	16.03.2026	CONTC-3100/2024	S K BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-03-26		(S No
18433/2026	16.03.2026	CONTC-3244/2024	C R NAYAK	C.O.	COURT NO. 16	Order Dtd. 2026-04-09		(S No
18434/2026	16.03.2026	CONTC-1395/2026	S. DAS	C.O.	COURT NO. 16	Order Dtd. 2026-03-13	CONTEMPT	(S No
18435/2026	16.03.2026	CMP-1178/2025	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2026-03-11		(S No
18436/2026	16.03.2026	WP (C) - 7580/2026	M. R. ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2026-03-12		(S No
18437/2026	16.03.2026	WP (C) - 6988/2026	U.P. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No
18438/2026	16.03.2026	WP (C) - 18081/2025	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
18439/2026	16.03.2026	CONTC-1462/2026	PURUSOTTAM SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	CONTEMPT	(S No
18440/2026	16.03.2026	CONTC-1378/2026	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13		(S No
18441/2026	16.03.2026	CONTC-2872/2025	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-19		(S No
18442/2026	16.03.2026	CONTC-	H. S. PANDA	C.O.	COURT NO.	Order Dtd. 2026-03-		(S

		1270/2026			2 OLD	13		No
18443/2026	16.03.2026	CONTC-1182/2026	N. K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13		(S No
18444/2026	16.03.2026	WP (C) - 25821/2025	S. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-19	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18445/2026	16.03.2026	WP (C) - 4528/2026	R. M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 14
18446/2026	16.03.2026	WP (C) - 4466/2026	R. M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 38
18447/2026	16.03.2026	WP (C) - 4478/2026	R. M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 27
18448/2026	16.03.2026	WP (C) - 6696/2026	R. M. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 10
18449/2026	16.03.2026	BLAPL-645/2026	LAXMI CHARAN BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-13	BAIL-1	(S No 13
18450/2026	16.03.2026	BLAPL-963/2026	PK MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-13		(S No 13
18451/2026	16.03.2026	MATA-121/2023	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2026-04-08	FIRST APPEAL	(S No
18452/2026	16.03.2026	WP (C) - 3625/2024	R CH ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-03-10	WRIT BRANCH-6	(S No 24
18453/2026	16.03.2026	WP (C) - 3625/2024	S PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-10	WRIT BRANCH-6	(S No 24
18455/2026	16.03.2026	ABLAPL-9195/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	BAIL-1	(S No 14
18457/2026	16.03.2026	ABLAPL-1428/2026	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12	BAIL-1	(S No
18458/2026	16.03.2026	ABLAPL-1403/2026	CR SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12	BAIL-1	(S No
18459/2026	16.03.2026	ABLAPL-1426/2026	K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12		(S No
18460/2026	16.03.2026	ABLAPL-1407/2026	BIRAJA PRASAD NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12	BAIL-1	(S No 15
18461/2026	16.03.2026	ABLAPL-1422/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12		(S No 15
18462/2026	16.03.2026	ABLAPL-1415/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12		(S No 15
18463/2026	16.03.2026	ABLAPL-1083/2026	PRIYA RANJAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12		(S No

									15
18464/2026	16.03.2026	WP (C) - 37028/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-11			(S No 15)
18465/2026	16.03.2026	WP (C) - 2671/2026	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-11	WRIT BRANCH-8		(S No 39)
18466/2026	16.03.2026	WP (C) - 3853/2026	ASHOK KUMAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12	WRIT BRANCH-8		(S No 40)
18467/2026	16.03.2026	CRLREV-198/2026	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12			(S No 40)
18468/2026	16.03.2026	CRLMC-4073/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-16			(S No 40)
18472/2026	16.03.2026	WP (C) - 7998/2026	A. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2026-03-17	WRIT BRANCH-4		(S No 37)
18473/2026	16.03.2026	WP (C) - 4574/2026	P. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03-11	WRIT BRANCH (DIVISION BENCH-1)		(S No 10)
18474/2026	16.03.2026	WP (C) - 4564/2026	P. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03-11			(S No 10)
18475/2026	16.03.2026	WP (C) - 4576/2026	P. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03-11	WRIT BRANCH-3		(S No 13)
18476/2026	16.03.2026	WP (C) - 4565/2026	P. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03-11	WRIT BRANCH-7		(S No 15)
18480/2026	16.03.2026	CRP-21/2025	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-03-12			(S No 15)
18481/2026	16.03.2026	CONTC-979/2025	S.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-03-13	CONTEMPT		(S No)
18482/2026	16.03.2026	WA-284/2025	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-03-13	WRIT APPEAL		(S No)
18483/2026	16.03.2026	WA-284/2025	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-03-13	WRIT APPEAL		(S No)
18485/2026	16.03.2026	CMP-446/2026	S.S.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(S No)
18486/2026	16.03.2026	CRLMP-300/2026	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-12			(S No)
18487/2026	16.03.2026	CRLMC-800/2026	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13			(S No)
18489/2026	16.03.2026	CRLMC-160/2026	S.DHIR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13			(S No)
18490/2026	16.03.2026	CRLMC-777/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13			(S No)
18491/2026	16.03.2026	CRLMC-733/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-25	CRIMINAL MISC		(S No)

18493/2026	16.03.2026	CRLMC-7/2026	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18494/2026	16.03.2026	CRLMC-779/2026	P.K.PANI	C.O.	COURT NO. 6	Order Dtd. 2026-04-06		(S No
18495/2026	16.03.2026	CRLMC-755/2026	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18496/2026	16.03.2026	CRLMC-780/2026	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18497/2026	16.03.2026	CRLMC-778/2026	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18498/2026	16.03.2026	CRLMC-735/2026	B.S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18499/2026	16.03.2026	CRLMC-744/2026	S.CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18501/2026	16.03.2026	CRLMC-589/2026	LAMBODOR ACHARI	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18503/2026	16.03.2026	WA-499/2025	P.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-09		(S No
18504/2026	16.03.2026	CONTC-231/2026	G.N.SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(S No
18507/2026	16.03.2026	CMP-360/2026	A.P.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 14
18519/2026	16.03.2026	RSA-205/2025	D.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-08-24	SECOND APPEAL	(S No
18523/2026	16.03.2026	CRLMC-767/2026	H.K.PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-03-13	CRIMINAL MISC	(S No
18525/2026	16.03.2026	CRLMC-767/2026	H.K.PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-03-13	CRIMINAL MISC	(S No
18528/2026	16.03.2026	WP (C) - 3558/2017	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-12	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18529/2026	16.03.2026	WP (C) - 33825/2023	J P KAR	C.O.	COURT NO. 21	Order Dtd. 2026-03-13	WRIT BRANCH-6	(S No 36
18530/2026	16.03.2026	CMP-428/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 36
18531/2026	16.03.2026	WP (C) - 20390/2025	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-10	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18532/2026	16.03.2026	CRA-36/1999	N K SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-12	CRIMINAL APPEAL	(S No
18533/2026	16.03.2026	WP (C) - 13437/2024	C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-4	(S No 19
18535/2026	16.03.2026	WP (C) - 5290/2026	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-8	(S No 42
18552/2026	16.03.2026	ABLAPL-	M. R. DAS	C.O.	COURT NO.	Order Dtd. 2026-03-		(S

		1412/2026			2 OLD	12		No
18553/2026	16.03.2026	ABLAPL-1443/2026	MANORANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-12		(S No 42)
18554/2026	16.03.2026	WP (C) - 37696/2025	RAKESH KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-16	WRIT BRANCH-6	(S No 35)
18555/2026	16.03.2026	WP (C) - 228/2026	K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-5	(S No 32)
18556/2026	16.03.2026	WP (C) - 1237/2026	GOPINATH SETHI (SPC)	C.O.	COURT NO. 6	Order Dtd. 2026-03-16	WRIT BRANCH-8	(S No 29)
18557/2026	16.03.2026	ABLAPL-194/2026	LOKANATH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	BAIL-2	(S No 16)
18558/2026	16.03.2026	WP (C) - 7397/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-4	(S No 37)
18559/2026	16.03.2026	WP (C) - 7284/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-5	(S No 32)
18560/2026	16.03.2026	WP (C) - 7279/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-5	(S No 32)
18561/2026	16.03.2026	WP (C) - 7261/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
18562/2026	16.03.2026	WP (C) - 7259/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
18563/2026	16.03.2026	BLAPL-901/2026	S CHOUDHURYI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12	BAIL-2	(S No 11)
18564/2026	16.03.2026	WP (C) - 7258/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
18565/2026	16.03.2026	WP (C) - 7254/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 11)
18566/2026	16.03.2026	WP (C) - 7249/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-8	(S No 29)
18567/2026	16.03.2026	WP (C) - 7247/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 29)
18568/2026	16.03.2026	WP (C) - 7245/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-8	(S No 29)
18569/2026	16.03.2026	WP (C) - 7243/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-2	(S No 29)

18570/2026	16.03.2026	WP (C) - 7240/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No
18571/2026	16.03.2026	WP (C) - 7238/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No
18572/2026	16.03.2026	WP (C) - 7224/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No
18573/2026	16.03.2026	WP (C) - 7221/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-5	(S No 32
18574/2026	16.03.2026	WP (C) - 7220/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 32
18575/2026	16.03.2026	WP (C) - 7195/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 32
18576/2026	16.03.2026	CRLMP-304/2026	P.R.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12	WRIT BRANCH-6	(S No 16
18577/2026	16.03.2026	WP (C) - 7191/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-6	(S No 25
18578/2026	16.03.2026	WP (C) - 7189/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 25
18579/2026	16.03.2026	WP (C) - 7187/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 25
18580/2026	16.03.2026	WP (C) - 7177/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 25
18581/2026	16.03.2026	WP (C) - 7125/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-4	(S No 17
18582/2026	16.03.2026	WP (C) - 7123/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-4	(S No 17
18583/2026	16.03.2026	WP (C) - 7112/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-7	(S No 44
18584/2026	16.03.2026	WP (C) - 7108/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-7	(S No 44
18585/2026	16.03.2026	WP (C) - 7106/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-4	(S No 17
18586/2026	16.03.2026	WP (C) - 7101/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-4	(S No 17
18587/2026	16.03.2026	WP (C) - 7092/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 17
18588/2026	16.03.2026	WP (C) - 7091/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-8	(S No

									43
18589/2026	16.03.2026	WP (C) - 7089/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-2	(S No	
18590/2026	16.03.2026	WP (C) - 7088/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-4	(S No 1	
18591/2026	16.03.2026	WP (C) - 7084/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 17	
18592/2026	16.03.2026	WP (C) - 7083/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH (DIVISION BENCH-3)	(S No 11	
18593/2026	16.03.2026	WP (C) - 7081/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-2	(S No	
18594/2026	16.03.2026	WP (C) - 7078/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-3	(S No 11	
18595/2026	16.03.2026	WP (C) - 7048/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-3	(S No 11	
18596/2026	16.03.2026	WP (C) - 7041/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 11	
18597/2026	16.03.2026	WP (C) - 7105/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH (DIVISION BENCH-3)	(S No 12	
18598/2026	16.03.2026	WP (C) - 7863/2026	K.C. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 12	
18599/2026	16.03.2026	WP (C) - 34152/2025	K.C. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13		(S No 12	
18600/2026	16.03.2026	WP (C) - 34202/2025	K.C. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	WRIT BRANCH-4	(S No 27	
18601/2026	16.03.2026	CRLMC-2910/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-23	CRIMINAL MISC	(S No	
18602/2026	16.03.2026	WP (C) - 4588/2026	L. D. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-11	WRIT BRANCH (DIVISION BENCH-2)	(S No 11	
18603/2026	16.03.2026	WP (C) - 4876/2026	L. D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-11		(S No 11	
18605/2026	16.03.2026	WP (C) - 25331/2025	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-12	WRIT BRANCH-5	(S No 20	
18167/2026	16.03.2026	CRLMC-753/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-03-13		(S No 20	
18170/2026	16.03.2026	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2025-09-		(S	

		24138/2025	RANA			17		No 20
18173/2026	16.03.2026	BLAPL-1048/2026	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-03-10	BAIL-2	(S No 17
18177/2026	16.03.2026	WP (C) - 4966/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-6	(S No 24
18181/2026	16.03.2026	WP (C) - 4970/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-8	(S No 42
18185/2026	16.03.2026	WP (C) - 4983/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09		(S No 42
18187/2026	16.03.2026	WP (C) - 5593/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09		(S No 42
18189/2026	16.03.2026	WP (C) - 5649/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09		(S No 42
18192/2026	16.03.2026	WP (C) - 5842/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-7	(S No 18
18194/2026	16.03.2026	WP (C) - 5846/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-7	(S No 18
18199/2026	16.03.2026	WP (C) - 5861/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18200/2026	16.03.2026	WP (C) - 5866/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-7	(S No 18
18201/2026	16.03.2026	WP (C) - 5871/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18202/2026	16.03.2026	WP (C) - 5874/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-3	(S No 11
18203/2026	16.03.2026	WP (C) - 5888/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-8	(S No 43
18204/2026	16.03.2026	WP (C) - 5891/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18205/2026	16.03.2026	WP (C) - 6597/2026	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-1	(S No
18206/2026	16.03.2026	WP (C) - 812/2026	AKHAND	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH (DIVISION BENCH-3)	(S No 12

18207/2026	16.03.2026	WP (C) - 7118/2026	RAJIV KUMAR MAHANTA	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH-2	(S No
18208/2026	16.03.2026	BLAPL-899/2026	PREETISH SAHU	GENERAL		Order Dtd. 2026-03-12		(S No
18209/2026	16.03.2026	BLAPL-922/2026	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-03-13	BAIL-2	(S No 16
18213/2026	16.03.2026	CRLREV-713/2025	SUNIL KUMAR PALAI	GENERAL		Order Dtd. 2026-03-11		(S No 16
18217/2026	16.03.2026	CRLMC-807/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-03-23		(S No 16
18220/2026	16.03.2026	WP (C) - 7790/2026	BINAYAK PRASAD MOHANTY	GENERAL		Entire Document	WRIT BRANCH-5	(S No 32
18237/2026	16.03.2026	WP (C) - 33503/2020	VIKRANT KUMAR BISWAL	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH)	(S No 11
18240/2026	16.03.2026	WP (C) - 4712/2022	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2022-09-26	WRIT BRANCH-4	(S No 27
18244/2026	16.03.2026	WP (C) - 33449/2020	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2021-08-05	WRIT BRANCH-5	(S No 21
18247/2026	16.03.2026	WP (C) - 43076/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-3	(S No 28
18250/2026	16.03.2026	WP (C) - 33760/2022	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures	WRIT BRANCH-5	(S No 21
18252/2026	16.03.2026	ARBP-45/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-10-08	M.J.C.	(S No
18256/2026	16.03.2026	WP (C) - 6515/2006	SABYASACHI PANDA	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(S No 12
18260/2026	16.03.2026	WP (C) - 48/2008	SABYASACHI PANDA	GENERAL		Entire Order		(S No 12
18265/2026	16.03.2026	WP (C) - 6353/2010	SABYASACHI PANDA	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(S No 10
18269/2026	16.03.2026	WP (C) - 1881/2014	SABYASACHI PANDA	GENERAL		Entire Document		(S No 10
18271/2026	16.03.2026	OJC-3995/2000	SABYASACHI PANDA	GENERAL		Entire Document		(S No 10
18275/2026	16.03.2026	OJC-4663/2000	SABYASACHI PANDA	GENERAL		Entire Document		(S No 10

18280/2026	16.03.2026	WP (C) - 6354/2014	SABYASACHI PANDA	GENERAL		Entire Document	WRIT BRANCH-7	(S No 44
18283/2026	16.03.2026	WP (C) - 1882/2014	SABYASACHI PANDA	GENERAL		Entire Document		(S No 44
18284/2026	16.03.2026	WP (C) - 6353/2010	SABYASACHI PANDA	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(S No 10
18285/2026	16.03.2026	WP (C) - 6355/2010	SABYASACHI PANDA	GENERAL		Entire Document		(S No 10
18286/2026	16.03.2026	CMP- 1193/2015	CHANDAN KUMAR NAYAK	GENERAL		Order Dtd. 2017-04-05		(S No 10
18287/2026	16.03.2026	CRLMC- 2960/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2026-03-13		(S No 10
18288/2026	16.03.2026	CRLMC- 708/2024	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2026-03-13	CRIMINAL MISC	(S No
18290/2026	16.03.2026	WP (C) - 29405/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-10		(S No
18294/2026	16.03.2026	BLAPL- 11566/2025	SARBESWAR SAHOO	GENERAL		Entire Document	BAIL-2	(S No 12
18454/2026	16.03.2026	RVWPET- 338/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-29	CIVIL REVISION	(S No
18456/2026	16.03.2026	WPC (OAC) - 2514/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-06	OA Branch	(S No
18469/2026	16.03.2026	BLAPL- 980/2026	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-03-16		(S No
18470/2026	16.03.2026	CRLMC- 765/2026	BISWANATH BEHERA	GENERAL		Order Dtd. 2026-03-13	CRIMINAL MISC	(S No
18471/2026	16.03.2026	WP (C) - 6728/2026	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-03-12		(S No
18477/2026	16.03.2026	CONTC- 1323/2026	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-03-13		(S No
18478/2026	16.03.2026	BLAPL- 800/2026	DIPTIMAYEE SIPHERA PETER	GENERAL		Final Order		(S No
18604/2026	16.03.2026	MACA- 1208/2025	HIRARAM BHOI	GENERAL		Entire Document		(S No
18606/2026	16.03.2026	MACA- 1297/2025	HIRARAM BHOI	GENERAL		Entire Document		(S No
18607/2026	16.03.2026	MACA- 1295/2025	HIRARAM BHOI	GENERAL		Entire Document		(S No
18608/2026	16.03.2026	MACA- 1296/2025	HIRARAM BHOI	GENERAL		Entire Document		(S No
18610/2026	16.03.2026	MACA- 134/2026	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(S No
18611/2026	16.03.2026	MACA-	HIRARAM BHOI	GENERAL		Entire Document		(S

		158/2026						No
18664/2026	16.03.2026	BLAPL-9/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-03-16		(S No
18665/2026	16.03.2026	MACA-234/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
18666/2026	16.03.2026	MACA-234/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
18667/2026	16.03.2026	ABLAPL-1449/2026	TANMAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2026-03-16	BAIL-1	(S No
18668/2026	16.03.2026	MACA-1295/2025	HIRARAM BHOI	GENERAL		Entire Document		(S No
18669/2026	16.03.2026	MACA-158/2026	HIRARAM BHOI	GENERAL		Entire Document		(S No
18164/2026	16.03.2026	ABLAPL-13408/2025	P.BEURA	GENERAL		Order Dtd. 2025-11-27	BAIL-2	(S No 10
18165/2026	16.03.2026	ABLAPL-10986/2024	R.C.MAHARANA	GENERAL		Order Dtd. 2024-11-25		(S No 10
18166/2026	16.03.2026	CRLMC-741/2026	R.C.MAHARANA	GENERAL		Order Dtd. 2026-03-13		(S No 10
18171/2026	16.03.2026	BLAPL-877/2026	PK MOHANTY	GENERAL		Order Dtd. 2026-03-12	BAIL-1	(S No
18309/2026	16.03.2026	BLAPL-858/2026	P CH DAS	GENERAL		Order Dtd. 2026-03-12		(S No
18319/2026	16.03.2026	WP (C) - 37016/2025	P L MISHRA	GENERAL		PetitionAnnexure,		(S No
18326/2026	16.03.2026	WP (C) - 28540/2020	R M NAYAK	GENERAL		Order Dtd. 2022-07-05	WRIT BRANCH-4	(S No 37
18329/2026	16.03.2026	WP (C) - 4321/2025	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2025-09-23		(S No 37
18334/2026	16.03.2026	WP (C) - 7845/2026	C R NAYAK	GENERAL		Order Dtd. 2026-03-16		(S No 37
18337/2026	16.03.2026	CRLMC-5471/2025	DIBAKAR SAMAL	GENERAL		Order Dtd. 2026-03-16		(S No 37
18339/2026	16.03.2026	WP (C) - 7681/2026	R SAMAL	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH-8	(S No 29
18342/2026	16.03.2026	WP (C) - 7678/2026	R SAMAL	GENERAL		Order Dtd. 2026-03-12	WRIT BRANCH-8	(S No 29
18348/2026	16.03.2026	FAO-300/2020	A K PANDA	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(S No
18351/2026	16.03.2026	FAO-146/2020	A K PANDA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(S No

18356/2026	16.03.2026	ABLAPL-1405/2026	P K JENA	GENERAL		Order Dtd. 2026-03-12		(S No
18362/2026	16.03.2026	WP (C) - 2433/2025	A K PANDA	GENERAL		Order Dtd. 2025-04-05		(S No
18365/2026	16.03.2026	ABLAPL-1383/2026	SAYED FAZLE	GENERAL		Order Dtd. 2026-03-10	BAIL-1	(S No 13
18370/2026	16.03.2026	WP (C) - 52/2025	A K PANDA	GENERAL		Order Dtd. 2025-02-14		(S No 13
18374/2026	16.03.2026	CMP-757/2025	RAMESH CH. BEHERA	GENERAL		Order Dtd. 2026-01-13		(S No 13
18377/2026	16.03.2026	RSA-81/2002	S MOHARANA	GENERAL		Order Dtd. 2024-08-13	SECOND APPEAL	(S No
18380/2026	16.03.2026	BLAPL-13609/2025	HARIHAR SUNDARA	GENERAL		Order Dtd. 2026-02-24		(S No
18383/2026	16.03.2026	WP (C) - 204/2026	PRASANJIT BEHERA	GENERAL		Order Dtd. 2026-03-11		(S No
18386/2026	16.03.2026	WP (C) - 199/2026	PRASANJIT BEHERA	GENERAL		Order Dtd. 2026-03-11	WRIT BRANCH-5	(S No 32
18398/2026	16.03.2026	WP (C) - 200/2026	PRASANJIT BEHERA	GENERAL		Order Dtd. 2026-03-11		(S No 32
18400/2026	16.03.2026	WP (C) - 35607/2025	PRASANJIT BEHERA	GENERAL		Order Dtd. 2026-03-13		(S No 32
18402/2026	16.03.2026	WP (C) - 35428/2025	PRASANJIT BEHERA	GENERAL		Order Dtd. 2026-03-13		(S No 32
18403/2026	16.03.2026	WP (C) - 4633/2026	G SUNDARA	GENERAL		Order Dtd. 2026-03-11	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18404/2026	16.03.2026	WP (C) - 20751/2016	P B RAO	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18405/2026	16.03.2026	WP (C) - 3489/2026	P K DAS	GENERAL		Order Dtd. 2026-03-13		(S No 10
18406/2026	16.03.2026	WP (C) - 32848/2024	PRASANTA KUMAR DAS	GENERAL		Order Dtd. 2025-04-09	WRIT BRANCH-2	(S No
18408/2026	16.03.2026	WP (C) - 35252/2025	P K DAS	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH-1	(S No
18411/2026	16.03.2026	CMP-1003/2025	P K DAS	GENERAL		Order Dtd. 2026-03-13		(S No
18412/2026	16.03.2026	WP (C) - 5788/2026	A MOHANTY	GENERAL		Order Dtd. 2026-03-10		(S No
18413/2026	16.03.2026	WPC (OA) - 128/2018	DEBARAJ PATRO	GENERAL		Order Dtd. 2024-07-01	OA Branch	(S No
18419/2026	16.03.2026	WP (C) -	S HUSSIAN	GENERAL		Order Dtd. 2026-03-	WRIT	(S

		25982/2021				06	BRANCH-2	No
18420/2026	16.03.2026	WA-1593/2025	G C DAS	GENERAL		Order Dtd. 2026-03-12	WRIT APPEAL	(S No
18421/2026	16.03.2026	FAO-67/2021	S HUSSIAN	GENERAL		Order Dtd. 2026-03-13	MISC. APPEAL SEC.	(S No
18422/2026	16.03.2026	ABLAPL-1421/2026	S CHOUDHURI	GENERAL		Order Dtd. 2026-03-12	BAIL-1	(S No
18423/2026	16.03.2026	SAO-15/2025	P K LENKA	GENERAL		Order Dtd. 2025-12-12	SECOND APPEAL	(S No
18425/2026	16.03.2026	WP (C) - 7478/2026	P K DAS	GENERAL		Order Dtd. 2026-03-13		(S No
18479/2026	16.03.2026	CRP-17/2018	D HAZRA	GENERAL		Order Dtd. 2024-07-10	CIVIL REVISION	(S No
18484/2026	16.03.2026	WA-2428/2024	P K NAYAK	GENERAL		Order Dtd. 2026-03-12		(S No
18488/2026	16.03.2026	WP (C) - 8620/2025	D K BEHERA	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-5	(S No 32
18492/2026	16.03.2026	CMP-344/2026	B N SAHU	GENERAL		Order Dtd. 2026-03-16		(S No 32
18500/2026	16.03.2026	CMP-2016/2025	BINOD KU DAS	GENERAL		Order Dtd. 2026-02-02		(S No 32
18502/2026	16.03.2026	WP (C) - 16151/2025	M R MALLA	GENERAL		Order Dtd. 2026-01-27		(S No 32
18505/2026	16.03.2026	WP (C) - 17595/2024	M R MALLA	GENERAL		Order Dtd. 2026-01-27		(S No 32
18506/2026	16.03.2026	WP (C) - 28898/2021	D K DEHURY	GENERAL		Order Dtd. 2025-11-25	WRIT BRANCH-6	(S No 35
18508/2026	16.03.2026	CMP-430/2019	M BEHERA	GENERAL		Order Dtd. 2019-08-21		(S No 35
18509/2026	16.03.2026	WP (C) - 2376/2026	D BISWAL	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-7	(S No
18510/2026	16.03.2026	ABLAPL-2202/2018	L ACHARI	GENERAL		Order Dtd. 2019-08-06	BAIL-2	(S No 17
18511/2026	16.03.2026	TRP (C) - 148/2013	B MUDULI	GENERAL		Order Dtd. 2014-07-07		(S No 17
18512/2026	16.03.2026	WP (C) - 15593/2015	CHHABI RANA	GENERAL		Order Dtd. 2023-01-25	WRIT BRANCH (DIVISION BENCH)	(S No 10
18513/2026	16.03.2026	WP (C) - 34152/2025	K C SWAIN	GENERAL		Order Dtd. 2026-03-13		(S No 10
18514/2026	16.03.2026	CONTC-	N R PANDA	GENERAL		Order Dtd. 2026-02-		(S

		747/2025				12		No 10
18515/2026	16.03.2026	WP (C) - 34202/2025	K C SWAIN	GENERAL		Order Dtd. 2026-03- 13	WRIT BRANCH-4	(S No 27
18516/2026	16.03.2026	MATA- 105/2019	A MOHANTY	GENERAL		Order Dtd. 2024-03- 18	FIRST APPEAL	(S No
18517/2026	16.03.2026	WA- 583/2020	P K PATI	GENERAL		Order Dtd. 2026-03- 11	WRIT APPEAL	(S No
18518/2026	16.03.2026	WA- 580/2020	G RATH	GENERAL		Order Dtd. 2026-03- 11	WRIT APPEAL	(S No
18520/2026	16.03.2026	WPC (OAC) - 1333/2016	G D SINGH	GENERAL		Order Dtd. 2022-12- 20	OA Branch	(S No
18521/2026	16.03.2026	RSA- 573/2003	C R NAYAK	GENERAL		Order Dtd. 2025-06- 19	SECOND APPEAL	(S No
18522/2026	16.03.2026	WP (C) - 6547/2026	P K JENA	GENERAL		Order Dtd. 2026-03- 16	WRIT BRANCH-8	(S No 43
18524/2026	16.03.2026	WP (C) - 16917/2017	A T NAYAK	GENERAL		Order Dtd. 2019-07- 23	WRIT BRANCH-3	(S No 13
18526/2026	16.03.2026	CONTC- 1237/2026	SAROJ KUMAR PARIDA	GENERAL		Order Dtd. 2026-03- 13		(S No 13
18527/2026	16.03.2026	WP (C) - 3135/2010	L K NAYAK	GENERAL		Order Dtd. 2010-05- 05		(S No 13
18534/2026	16.03.2026	WP (C) - 2171/2010	L K NAYAK	GENERAL		Order Dtd. 2011-02- 04		(S No 13
18536/2026	16.03.2026	CRLA- 1050/2024	D P DASH	GENERAL		Order Dtd. 2025-05- 13		(S No 13
18538/2026	16.03.2026	WP (C) - 13616/2025	D P DASH	GENERAL		Order Dtd. 2025-12- 04	WRIT BRANCH-7	(S No 48
18540/2026	16.03.2026	WA- 2428/2024	P K NAYAK	GENERAL		Order Dtd. 2026-03- 12		(S No 48
18542/2026	16.03.2026	WP (C) - 7905/2026	R K BARIK	GENERAL		Order Dtd. 2026-03- 16		(S No 48
18544/2026	16.03.2026	WP (C) - 8077/2026	R K BARIK	GENERAL		Order Dtd. 2026-03- 16		(S No 48
18545/2026	16.03.2026	WP (C) - 28000/2022	R K SAHU	GENERAL		Order Dtd. 2023-03- 20	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
18546/2026	16.03.2026	WP (C) - 2181/2022	R K SAHU	GENERAL		Order Dtd. 2022-02- 04	WRIT BRANCH-2	(S No 34
18547/2026	16.03.2026	WP (C) -	R K SAHU	GENERAL		Order Dtd. 2024-09-		(S

		20783/2024				05		No 34
18548/2026	16.03.2026	WP (C) - 27999/2022	R K SAHU	GENERAL		Order Dtd. 2023-04-03	WRIT BRANCH (DIVISION BENCH-3)	(S No 12)
18549/2026	16.03.2026	WP (C) - 20823/2024	R K SAHU	GENERAL		Order Dtd. 2024-09-27		(S No 12)
18550/2026	16.03.2026	WP (C) - 20825/2024	R K SAHU	GENERAL		Order Dtd. 2024-09-02		(S No 12)
18551/2026	16.03.2026	WP (C) - 15279/2005	S CHOUDHURI	GENERAL		Order Dtd. 9999-12-31 Petition, Annexure,	WRIT BRANCH-8	(S No 39)
18609/2026	16.03.2026	WP (C) - 33579/2022	B R SENAPATI	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-2	(S No)
18612/2026	16.03.2026	CRLMC-274/2026	K N SAHOO	GENERAL		Order Dtd. 2026-02-27		(S No)
18613/2026	16.03.2026	CRLMC-2515/2025	B S SWAIN	GENERAL		Order Dtd. 2026-01-28	CRIMINAL MISC	(S No)
18614/2026	16.03.2026	WP (C) - 7958/2026	JYOTIPRAKASH KAR	GENERAL		Order Dtd. 2026-03-16		(S No)
18615/2026	16.03.2026	CMP-452/2026	P R SWAIN	GENERAL		Order Dtd. 2026-03-13		(S No)
18616/2026	16.03.2026	BLAPL-998/2026	B SURYABANSI	GENERAL		Order Dtd. 2026-03-16	BAIL-2	(S No 10)
18617/2026	16.03.2026	WP (C) - 3687/2002	J RANI	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH)	(S No 12)
18618/2026	16.03.2026	WP (C) - 5932/2011	A K MOHANTY	GENERAL		Petition Annexure,	WRIT BRANCH-6	(S No 25)
18619/2026	16.03.2026	CRLMC-786/2026	S DASH	GENERAL		Order Dtd. 2026-03-16		(S No 25)
18620/2026	16.03.2026	ABLAPL-1452/2026	S DASH	GENERAL		Order Dtd. 2026-03-16	BAIL-1	(S No)
18621/2026	16.03.2026	FAO-154/2020	A K RAY	GENERAL		Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(S No)
18622/2026	16.03.2026	WP (C) - 33599/2025	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-8	(S No 29)
18623/2026	16.03.2026	WP (C) - 6330/2026	LOKANATH SAHOO	GENERAL		Order Dtd. 2026-04-09	WRIT BRANCH-4	(S No 27)
18624/2026	16.03.2026	WPC (OAC) - 861/2018	LD PANDA	GENERAL		Order Dtd. 5000-01-01	OA Branch	(S No)
18625/2026	16.03.2026	WP (C) - 3390/2024	S SAHOO	GENERAL		Order Dtd. 2024-09-09	WRIT BRANCH-2	(S No)

18626/2026	16.03.2026	CONTC-5227/2025	PK NAYAK	GENERAL		Order Dtd. 2026-03-12		(S No
18627/2026	16.03.2026	ABLAPL-14207/2025	S DASH	GENERAL		Order Dtd. 2026-03-16		(S No
18628/2026	16.03.2026	WP (C) - 7783/2026	PRASANJIT BEHERA	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-1	(S No
18629/2026	16.03.2026	ABLAPL-1464/2026	S DASH	GENERAL		Order Dtd. 2026-03-16	BAIL-1	(S No 15
18630/2026	16.03.2026	WP (C) - 33943/2025	PK DAS	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-6	(S No 25
18631/2026	16.03.2026	MATA-35/2022	B DAS	GENERAL		Order Dtd. 2026-02-04	FIRST APPEAL	(S No
18632/2026	16.03.2026	WP (C) - 8101/2026	P K DAS	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-7	(S No 44
18633/2026	16.03.2026	MACA-134/2026	B DAS	GENERAL		Order Dtd. 2026-02-27	MISC. APPEAL SEC.	(S No
18634/2026	16.03.2026	WP (C) - 33853/2025	BIKRAM BEHERA	GENERAL		Order Dtd. 2025-12-08	WRIT BRANCH-7	(S No 44
18635/2026	16.03.2026	CRLMP-198/2026	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-3	(S No 12
18636/2026	16.03.2026	ABLAPL-1470/2026	PRASANJIT BEHERA	GENERAL		Order Dtd. 2026-03-16	BAIL-1	(S No 13
18637/2026	16.03.2026	FAO-339/2017	PK LENKA	GENERAL		Order Dtd. 2026-03-09	MISC. APPEAL SEC.	(S No
18638/2026	16.03.2026	WP (C) - 7791/2026	PRASANJIT BEHERA	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-1	(S No
18639/2026	16.03.2026	ABLAPL-1459/2026	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2026-03-16	BAIL-1	(S No
18640/2026	16.03.2026	BLAPL-6805/2025	SESHDEV BISWAL	GENERAL		Order Dtd. 2026-01-29	BAIL-2	(S No 17
18641/2026	16.03.2026	OJC-6682/1998	Y DAS	GENERAL		Order Dtd. 2018-04-26		(S No 17
18642/2026	16.03.2026	CMP-133/2025	S NAYAK	GENERAL		Order Dtd. 2025-02-21		(S No 17
18643/2026	16.03.2026	WA-2753/2024	S DASH	GENERAL		Order Dtd. 2026-03-16	WRIT APPEAL	(S No
18644/2026	16.03.2026	BLAPL-996/2026	SARAT DASH	GENERAL		Order Dtd. 2026-03-16	BAIL-2	(S No 11
18645/2026	16.03.2026	WP (C) - 32005/2024	S.C.ATABUDHIA	GENERAL		Order Dtd. 2026-03-11	WRIT BRANCH-2	(S No
18646/2026	16.03.2026	CRLMC-	SARAT DASH	GENERAL		Order Dtd. 2026-04-		(S

		785/2026				08		No
18647/2026	16.03.2026	FAO-509/2014	P K LENKA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(S No
18648/2026	16.03.2026	CRLA-1090/2025	R.K.DEHURY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
18649/2026	16.03.2026	ABLAPL-1430/2026	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2026-03-13		(S No
18650/2026	16.03.2026	MATA-63/2016	M/S.SUDARSAN BEHERA	GENERAL		Order Dtd. 2021-01-28	FIRST APPEAL	(S No
18651/2026	16.03.2026	BLAPL-1000/2026	KK NATH	GENERAL		Order Dtd. 2026-03-16		(S No
18652/2026	16.03.2026	OJC-1771/1999	N C SAHOO	GENERAL		Order Dtd. 2025-12-08	WRIT BRANCH-4	(S No 17
18653/2026	16.03.2026	WP (C) - 7863/2026	K.C.SWAIN	GENERAL		PetitionAnnexure,		(S No 17
18654/2026	16.03.2026	OJC-8028/1998	M BEHERA	GENERAL		Order Dtd. 2015-08-07		(S No 17
18655/2026	16.03.2026	ABLAPL-203/2026	HK BHOL	GENERAL		Order Dtd. 2026-03-13		(S No 17
18656/2026	16.03.2026	CONTC-1449/2025	RK SAHU	GENERAL		Order Dtd. 2026-03-10		(S No 17
18657/2026	16.03.2026	WP (C) - 7877/2026	R SAHOO	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-5	(S No 23
18658/2026	16.03.2026	BLAPL-2036/2026	S DASH	GENERAL		Order Dtd. 2026-03-16		(S No 23
18659/2026	16.03.2026	CRLA-758/2023	SD JENA	GENERAL		Order Dtd. 2025-12-24	CRIMINAL APPEAL	(S No
18660/2026	16.03.2026	WP (C) - 6141/2026	C RANA	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-2	(S No
18661/2026	16.03.2026	ABLAPL-13467/2023	S SAHOO	GENERAL		Order Dtd. 2024-05-20	BAIL-1	(S No
18662/2026	16.03.2026	WP (C) - 24591/2025	S SAHOO	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH-2	(S No
18663/2026	16.03.2026	WP (C) - 24613/2025	S SAHOO	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH-3	(S No 33

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